## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:4016 ANSWERED ON:13.08.2015 Mishaps in Coal Mines Rathwa Shri Ramsinh Patalyabhai

## Will the Minister of COAL be pleased to state:

- (a): the numbers of mishaps happened in the coal mines during each of the last three years and the numbers persons died / injured due to mishaps along with reasons thereof, company-wise;
- (b): whether the Government has issued any specifications to govern extraction, production and transportation of coal from the coal mines in the country;
- (c): If so, whether State Governments or Non-Governmental agencies undertaking the mining operations, are following the same; and
- (d): if not, the steps taken by the Government in this regard?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OFCOAL, POWER AND NEW AND RENEWABLEE ENERGY (SHRI PIYUSH GOYAL)

- (a): Company-wise and cause wise details of fatal accidents, fatalities, serious accidents and serious injuries for last three years in Coal India Ltd. (CIL) are given in Table- I, II & III respectively, appended hereto.
- (b)to(d): Extraction, production and transportation of coal from opencast and underground mines are being governed by the provisions of Coal Mines Regulations 1957 framed under the provisions of Mines Act, 1952. It is undertaken as and when required necessary permissions are granted by Directorate General of Mines Safety (DGMS) in compliance of statute.

Further DGMS oversees the statutes of implementation of the provision of the Mines Act, 1952 and allied legislation framed thereunder by inspection of mines. The contraventions observed during inspection are pointed out to the mine management on the spot and also addressed through a letter for rectification within a specific time period. Any contravention observed during the course of inspection, in the process extraction, production and transportation, suitable strong actions are initiated as per statute. Most of the statute are being followed by the state governments or non-governmental agencies undertaking the mine operations.

Table referred to in part (a)

Table-I

Company-wise fatal accidents, fatalities, serious accidents and serious injuries in CIL during last 3 yrs.

Company Fatal Accidents Fatalities Serious Accidents Serious injuries

2012 2013 2014 2012 2013 2014 2012 2013 2014 2012 2013 2014

ECL 11 8 6 11 8 6 86 61 69 89 62 69

BCCL 12 10 7 12 13 7 28 17 17 30 17 17

CCL 5 9 5 6 9 5 9 7 7 9 7 7

 $\mathsf{NCL}\, \mathsf{7}\, \mathsf{6}\, \mathsf{6}\, \mathsf{7}\, \mathsf{6}\, \mathsf{6}\, \mathsf{9}\, \mathsf{17}\, \mathsf{9}\, \mathsf{9}\, \mathsf{17}\, \mathsf{9}\\$ 

WCL 9 8 9 10 9 10 29 45 36 29 47 38

SECL 10 13 11 11 13 12 43 39 31 45 40 32

MCL 2 1 0 2 1 0 8 10 13 8 10 13

NEC 1 0 0 1 0 0 0 0 1 0 0 1

CIL 57 55 44 60 59 46 212 196 183 219 200 186

## Table-II

Company-wise, Cause-wise fatal accidents and fatalities in CIL during last 3 yrs.

Company Year Ground Movement Haulage, winding & conveyors Tippers, Dumpers & Wagons Non-transport m/cs. Explosives Electricity Others Total

AFAFAFAFAFAFAF

ECL 2012 3 3 1 1 3 3 3 3 0 0 0 0 1 1 11 11

2013 2 2 1 1 3 3 0 0 0 0 0 0 2 2 8 8

2014 2 2 1 1 0 0 0 0 0 0 0 0 3 3 6 6

BCCL 2012 0 0 1 1 5 5 1 1 0 0 0 0 5 5 12 12

2013 2 5 0 0 1 1 1 1 0 0 0 0 6 6 10 13

2014 0 0 0 0 1 1 2 2 0 0 0 0 4 4 7 7

CCL 2012 0 0 0 0 2 2 1 1 0 0 0 0 2 3 5 6

 $2013\,0\,0\,0\,0\,4\,4\,1\,1\,0\,0\,1\,1\,3\,3\,9\,9$ 

2014 1 1 0 0 1 1 2 2 0 0 0 0 1 1 5 5

NCL 2012 0 0 0 0 2 2 1 1 1 1 0 0 3 3 7 7

Company-wise, Cause-wise serious accidents and serious injuries in CIL during last 3 yrs.

Company Year Roof/side Falls Haulage, Conveyor & Winding Trucks, Dumpers & Wagons Non-transport m/cs Explosives Electricity Others Total

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